RA - 10/98

1./ 16.10.2001. On the request made on behalf of the parties, list it on 17.10.2001 for hearing on RA.

pres

/CBS/

(L.R.K. PRASAD)/M(A)

2 17.10.01

Shri D.K.Jha.. counsel for the applicant Shri M.P.Dixit..counsel for the respondent.

During pendency of R.A., the Union of India had filed writ petitions against similar orders before Hon'ble High Court and the writ petitions have been dismissed by the Hon'ble High Court. One petition was also filed before the Hon'ble supreme Court which has also been dismissed by the Non'ble Supreme Court. In that view of the matter, this R.A. is dismissed accordingly.

(L.R.K.Prasad) M(A)